# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **LOK SABHA**

UNSTARRED QUESTION NO. 4001 TO BE ANSWERED ON: 20.03.2018

#### **MoU** with Jordan

## 4001 SHRI C. MAHENDRAN: SHRIMATI RAKSHATAI KHADSE:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has approved signing of Memorandum of Understanding (MoU) with Jordan for mining and beneficiation of Rock Phosphate and Muriate of Potash (MoP) and establishing of manufacturing facilities for Sulphuric Acid and allied products;
- (b) if so, the details thereof;
- (c) the production envisaged as a result of the said MoU along with the scheduled plan for the project;
- (d) whether the MoU also approved setting up production facility in Jordan for Phosphoric Acid/NPK/DAP Fertilizers with long term agreement for 100% offtake to India;
- (e) if so, the details thereof; and
- (f) whether this move will improve the availability of these fertilizers and if so, the details thereof?

### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY CHEMICALS & FERTILIZERS

(RAO INDERJIT SINGH)

- (a) to (e): The Government has signed a Memorandum of Understanding with Republic of Jordan for cooperation in the mining and beneficiation of Rock Phosphate, Muriate of Potash (MOP) and for setting up production facility in Jordan for Phosphoric Acid/NPK/DAP Fertilizers with a long term agreement for 100% off-take to India.
- (f): Since, India's dependency on import of Phosphatic & Potassic sector is 90% and 100% respectively, either in the form of raw material or finished fertilizers, this move will improve the availability of the NPK/DAP fertilizers.

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